# GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO- 1899 TO BE ANSWERED ON- 07/08/2024

# **EXTINCTION OF TRIBAL COMMUNITIES**

## 1899 DR. SASMIT PATRA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of tribal communities especially Particularly Vulnerable Tribal Groups (PVTGs) in the country for the last five years;
- (b) whether there is any fear of extinction of the existing tribal communities including PVTGs due to lack of medical or other facilities;
- (c) the total population of PVTGs in a group-wise format over the past five years and the reasons for decline if any; and
- (d) the steps taken by Government for the PVTGs welfare and development, the details of activities in a category-wise manner?

### **ANSWER**

# MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGADAS UIKEY)

(a) to (c): There are over 700 Scheduled Tribes notified under Article 342 of the Constitution of India, spread over different States and Union Territories (UTs) of the Country. The population of Scheduled Tribes (STs) in the country, as per Census 2011 is 10.45 crore. Scheduled Tribe community wise population for States /districts in India is available at the link (https://censusindia.gov.in/2011census/PCA/ST.html) of the website of Office of the Registrar General & Census Commissioner, India.

There are 75 groups of most vulnerable sections amongst the tribal communities who are classified as the Particularly Vulnerable Tribal Groups (PVTGs) spread over 18 States and 1 Union Territory. As the enumeration of tribes other than STs has not been done separately in any of the decadal Censuses since 1951 Census, the population figure/trend for the PVTGs communities as a whole is not available centrally. Also, since the population figures are not collected annually, the population trend for last five years is not available.

In view the implementation of Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN), the Ministry of Tribal Affairs through the State Governments/ UT Administration/departments have undertaken habitation level data collection exercise through PM Gati Shakti mobile application to estimate PVTG population figures and infrastructure gaps in order to cover PVTG beneficiaries / PVTG villages & habitations under PMJANMAN Mission. Based on the data captured (as on 20.07.2024), the number of PVTGs, State- wise, are tabulated at **Annexure-I**. Adequate measures have been undertaken by the Government towards provision of medical facilities and other facilities for tribal communities including PVTGs by Ministry of Health and Family Welfare through its different schemes and programs. Under PM JANMAN, provision of 1000 Mobile Medical Units has been made to cover those remote PVTG habitations where Health Center is more than 5 km and habitation/village do not fulfil population norms criteria.

(d): For socio-economic and holistic development of PVTGs, the Ministry of Tribal Affairs was implementing scheme of "Development of PVTGs" wherein funds have been provided to the concerned State Government / UT on the basis of their proposals for Conservation cum Development (CCD) plans. During FY 2023-24, Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM JANMAN) has been launched for socio-economic development of 75 PVTG communities residing in 18 states and one UT with basic facilities such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are planned to be met through 11 interventions of 9 Ministries as shown below.

Sl. No.	Activity	Scheme	Ministry
1	Provision of pucca houses	Pradhan Mantri Awas Yojna- Gramin	M/o Rural Development
2	Connecting roads	Pradhan Mantri Gram Sadak Yojna	
3	Piped Water Supply individual or Community water supply	Jal Jeewan Mission (JJM)	M/o Jal Shakti
4	Mobile Medical Units with medicine cost(MMU)		M/o Health and Family Welfare
5	Construction and running of hostels	Samagra Shiksha (hostels)	Ministry of Education
6	Construction and running of Anganwadi Centers	Anganwadi Services(AWCs)	M/o Women and Child Development
7	Setting up of VDVKs	PM Janjatiya Vikas Mission	M/o Tribal Affairs
8	Construction of Multipurpose Centers (MPC)	Development of PVTG	
9	Energization of unelectrified HHs	Revamped Distribution Sector Scheme (RDSS) or through MNRE scheme	M/o Power
10	Installation of mobile towers	DoT (USOF)	Ministry of Communication
11	Vocational Education and skilling	0	D/o School Education and Literacy M/o Skill Development

Ministry of Tribal Affairs is also implementing a flagship scheme "Eklavya Model Residential School (EMRS)" to provide quality education to ST Students from class 6th to 12th. 5% seats in each of the EMRSs are reserved for PVTG students.

In the scheme of National Fellowship, 25 slots out of 750 slots are reserved for PVTG students. Under National Overseas Scholarship for ST students, 3 slots out of 20 slots are reserved for PVTG candidate.

### Annexure I

Annexure referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No.1899 for answer on 07.08.2024 raised Dr. Sasmit Patra regarding "Extinction of Tribal communities"

Estimate of PVTG population based on the mobile application-based habitation survey by State Governments / UT Administrations/department (as on 20.07.2024)

S.No	State*	<b>PVTG Population</b>
1	ANDHRA PRADESH	483408
2	CHHATTISGARH	233450
3	GUJARAT	153516
4	JHARKHAND	377225
5	KARNATAKA	57047
6	KERALA	29511
7	MADHYA PRADESH	1209630
8	MAHARASHTRA	623100
9	ODISHA	300436
10	RAJASTHAN	128456
11	TAMIL NADU	381699
12	TELANGANA	63194
13	TRIPURA	272067
14	UTTAR PRADESH	3527
15	UTTARAKHAND	92233
16	WEST BENGAL	62315
17	ANDAMAN & NICOBAR	191
	<b>Total Population</b>	4471005

<sup>\*</sup>The State of Bihar and Manipur have not yet shared the data.